Name of the Corporate Debtor: Vinkem Labs Limited CIN: U24231TN1994PLC029622
Date of commencement of Liquidation: 12th June 2025

LIST OF STAKEHOLDERS
Summary as on 31st October 2025

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

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Annexure 4 - List of Operational creditors (Employee	
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Name of the Creditor  Date of Receipt  Amount claimed  Amount of Claim  Amount of Claim  Amount Covered by Covered by Related Interest gurantee Party?		NO Si NO		
Amount of Claim Admitted  Amount of Claim Nature of Claim Security Govered by Interest NIIL  Details of Claim Admitted  Amount Covered by Covered by gurantee		me of the Creditor		
Amount of Claim Admitted  Amount of Claim Nature of Claim Security Govered by Interest NIIL  Details of Claim Admitted  Amount Covered by Covered by gurantee		Date of Receipt	Details of (	
Details of Claim Admitted  Amount Covered by Security Interest Unit  NilL		Amount claimed	Claim Received	
mitted Amount Covered by gurantee		Amount of Claim admitted		
mitted Amount Covered by gurantee	NIL	Nature of Claim	Details of Claim Adr	
nount ered by		Amount Covered by Security Interest		
Whether Related Party?		Amount Covered by gurantee	mitted	
		Whether Related Party?		
		Amount of Contigent Claim		
Amount of Contigent Claim		Amount of any mutual dues, that may be setoff		
Amount of any mutual Contigent dues, that Claim may be set off	Amount of claim no admitted			
Amount of Amount of Amount of any mutual Amount of claim not Claim may be set off		Amount of claim under verificati		
of ual Amount of claim not at admitted w		Remarks, any		

